

CITY CIVIL COURT MUMBAI
In The Court Of : SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 23-11-2020

Sr No	Cases	Party Name	Advocate Name
EX-PARTE JUDGEMENT			
1)	<u>SUIT 101785/2019</u>	Mr. Pramod Yashvant Keni Versus 1.M/s.Thakordas and Madgavkar 2.Shri.Bharat Bachhubhai Merchant	Kihstore M. Maru
FRAMING ISSUES			
2)	<u>SUIT 101709/2016</u>	Samta Builders Pvt. Ltd. Versus Jaya Nanji Vicchivora	IC Legal
3)	<u>SUIT 101708/2016</u>	Samta Builders Pvt. Ltd. Versus Dhaval Nanji Vicchivora	IC Legal
4)	<u>SUIT 101113/2017</u>	Rohit Kantilal Vakharia Versus 1. Mrs. Nita Bipin Shah 2. Bipin J. Shah	D. A. Barot
5)	<u>SUIT 102468/2017</u>	1.The New India Assurance Company 2.The Bharat Heavy Electricals Limited Versus 1.M/s.Decent Cargo Movers Pvt. Ltd. 2.The Oriental Insurane Company Ltd.	Udaya Sankar Samudrala
CH/S ORDERS			
6)	<u>SUIT 100477/2019</u>	Canara Bank Versus Sadaruddin Hafij Mirza	Rajkumar K. Shukla
7)	<u>SUIT 100741/2019</u>	Canara Bank Versus Somnath Maruti Shirke	Mr. Rajkumar Shukla
8)	<u>CHAMBER SUMMONS 100030/2020</u>	Canara Bank Versus Somnath Maruti Shirke	Mr. Rajkumar Shukla
9)	<u>CHAMBER SUMMONS 100031/2020</u>	Canara Bank Versus Sadaruddin Hafij Mirza	Rajkumar K. Shukla

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 24-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT 106555/1995</u>	JAMUNA PRASAD PANDAY ORS. Versus SMT.SHYAMA SINGH ORS.	SHRI S.P.SRIVASTAVA SHRI BIPIN JOSHI
2)	<u>SUIT 102250/2012</u>	JAYSHREE B. YADAV AND ANR Versus BRIJRAJ J YADAV AND ORS	V.V. MISHRA
3)	<u>SUIT 103134/2011</u>	RAJENDRA M CHANDORKAR Versus LAXMI M KHANNA	YOGESH ADHIA H K MENGHANI
4)	<u>SUIT 107666/2001</u>	THE BOARD OF TRUSTEES OF THE PORT OF MUMBAI Versus HINDUSTAN ORGANIC CHEMICALS LTD	M S MULLA AND MULLA M S CRAWFORD BAYLEY CO
5)	<u>SUIT 100281/2019</u>	Dena Bank Versus M/s. Bhavesh Tours and Travels	M/s. K.D. Shukla and Co.
6)	<u>SUIT 102034/2019</u>	Mrs. Sayyed Ayesha Salim Versus Subash Sonata Thimappa	Kamlesh M. Singh
EX-PARTE JUDGEMENT			
7)	<u>SUIT 101148/2018</u>	M/s. New Manak Overseas Ltd. Versus Mr. Prabhuram Vagaji Prajapati	K.P. Dubey and Sujeet R. Maurya
8)	<u>SUIT 101840/2019</u>	M/s. New Manak Metalloys Ltd Versus 1. M/s. Excel Steel 2. Mr. Bharat Achlaram Modi 3. Mrs. Kamlaben Satish Rathod	K. P. Dubey and Sujeet R. Maurya
ARGUMENTS			
9)	<u>SUIT 100900/2017</u>	Shri. Krishna Babaji Chiplunkar Versus Shri. Mahendra Mahadeo Jadhav	Ramesh D. Kamble and G.H. Khan

Sr No	Cases	Party Name	Advocate Name
FRAMING ISSUES			
10)	<u>SUIT 100872/2016</u>	H and B Stores Limited Versus Neptune Ventures and Developers Pvt. Limited	Agrud Partners
11)	<u>SUIT 102723/2016</u>	Mr. Vishal Kakasaheb Jadhav Versus Mr. Ranjan Pednekar	Mr. Premkumar J Kunamalla
12)	<u>SUIT 102800/2016</u>	M/s. Richfeel Health and Beauty Pvt. Ltd. Versus Dr. Mr. Shashank Vedprakash Sharma	Pradeepchandra Shukla
13)	<u>SUIT 102801/2016</u>	M/s. Richfeel Health and Beauty Pvt. Ltd. Versus Dr. Ms. Layka Laxman Gharat	Pradeepchandra Shukla
14)	<u>SUIT 101822/2017</u>	Kantilal Premraj Jain Versus Shilpa Sanjay Jain	Chirag Chanani
15)	<u>SUIT 101823/2017</u>	Taradevi Amarchand Parekh Versus Shilpa Sanjay Jain	Chirag Chanani
NM ORDERS			
16)	<u>SUIT/ 102255/2017</u>	Mr. Mafatlal Bachhrajji Sanghvi Versus M/s. Global Composites and Structural Ltd	K. P. Dubey and Sujeet R. Maurya
17)	<u>NOTICE OF MOTION/1040 23/2019</u>	Mr. Mafatlal Bachhrajji Sanghvi Versus M/s. Global Composites and Structural Pvt Ltd	K. P. Dubey

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 25-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT 102941/2011</u>	PRADEEP DATTARAM PADWAL AND ANR Versus DATTARAM RAMCHANDRA PADWAL AND ORS	ABHIJIT G. TULSANKAR
2)	<u>SUIT 109423/2000</u>	MANDAR PHARMA AND ORS Versus GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
3)	<u>SUIT 100604/2019</u>	Canara Bank Versus Saroja Ramachari Ayyer	Mr. Rajkumar Shukla
EX-PARTE JUDGEMENT			
4)	<u>SUIT 101807/2019</u>	Bank of India Versus M/s. Shakeera Tours and Travels	Arun Kumar Misra
FRAMING ISSUES			
5)	<u>SUIT 100557/2017</u>	Mr. Rakesh Milapchand Mehta Versus Mukat Tanks and Vessels (P) Ltd.	K.P. Dubey and S.R. Maurya
6)	<u>SUIT 101000/2017</u>	Kalpesh Cable Industries Pvt Ltd Versus 1. Mr Nilesh Bhadrakumar Shah 2. Atla Integrated Finance Ltd	J N Jain
NM ORDERS			
7)	<u>SUIT 106818/2006</u>	M S MIRASU MARKETING LTD Versus FRANCH HERBS TECHNOLOGIES LTD AND 3 ORS	B R VISHWAKARMA AND MS SUDHA GANDHI GEOGY JACOB AND ASSOCIATES 1 AND 2 -FOR NMS

Sr No	Cases	Party Name	Advocate Name
8)	<u>SUIT 101664/2019</u>	M/s. Sumeet Steel Traders Versus 1.SMS Parayavaran Limited 2.Mr. M. Sengupta 3.M.K. Singh 4.S.N. Modak	Lex India Juris
9)	<u>NOTICE OF MOTION 101826/2017</u>	Dabur India Ltd Versus Offical Liquidator Of Franch Herbs Technologies Ltd	Geogy Jacob And Associates
10)	<u>NOTICE OF MOTION 104539/2018</u>	M/s. Sumeet Steel Traders Versus 1.SMS Parayavaran Limited 2.Mr. M. Sengupta 3.M.K. Singh 4.S.N. Modak	Adv Tejas P. Deshpande
CH/S ORDERS			
11)	<u>SUIT 104358/2011</u>	MADHURI RAM SABNIS Versus SANDEEP S DESHPANDE AND 2 ORS	RAJEEV V TALASIKAR DIVYA SHAH ASSOCIATES 1
12)	<u>SUIT 107691/1996</u>	TIRATHRAJ R YADAV Versus SMT VITHABAI P PATIL AND ORS	VIVEK B PANDEY ANIL C SINGH
13)	<u>CHAMBER SUMMONS 100888/2019</u>	Tiratharj Ramchandra Yadav Versus smt. Vithalbai Pandharinath patil and Ors.	Vivek Pandey
14)	<u>CHAMBER SUMMONS 101019/2019</u>	Madhuri Ram Sabnis Versus Sandeep Sadhashiv Deshpande	The Law Points

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 26-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>CHAMBER SUMMONS 101223/2014</u>	THE TRUSTEES OF THE PORT OF BOMBAY Versus SHRI VINAYKUMAR AMRITLAL OZA AND OTHERS	M-S MULLA AND MULLA AND CRAIGIE BLUNT AND CAROE
2)	<u>SUIT 101092/2017</u>	The Board of Trustees of the Port of Mumbai Versus Captain Lalit Wahi	M/s. M.V. Kini and Co.
JUDGMENT			
3)	<u>SUIT 102467/2012</u>	SHRI LAWRENCE PINNEIRO Versus MAC REMEDIES PVT LTD	MR. RALSTON LERNANDES
ARGUMENTS			
4)	<u>SUIT 100198/2017</u>	Indian Overseas Bank Versus 1.Mr. Laxman G. Mhatre 2.Mr. Arun G. Gharat 3.Mr. Panduran V. Mhatre	Sai Consultancy Servies
5)	<u>SUIT 102268/2017</u>	Bhatia Hospital Versus Mr. Navinchandra R. Doshi	M. H. Belosay
FRAMING ISSUES			
6)	<u>SUIT 100444/2016</u>	Alumilite Architecturals Private Limited Versus Mr. Tejkumar Karihaloo	M.M. Shah, Amod Mulye, Vivek Tambe
7)	<u>SUIT 100509/2016</u>	M/s. Indman Media Service Private Limited Versus The New India Assurance Company Limited	Ahmad and Co.
8)	<u>SUIT 101650/2016</u>	Shri. Santosh Dagdu Bhor Versus Mr. Niraj Mansuklal Ved	Prashant H. Gawali
9)	<u>SUIT 101148/2017</u>	Gaurang Gunvatrai Gupta Versus Shri. Babubhai Ishwarbhai Patel	Ajit J Shobhawat

Sr No	Cases	Party Name	Advocate Name
10)	<u>SUIT/101281/2017</u>	Bank Of India Versus Shri Narahari Keshav Patil	Arun Kumar Misra
11)	<u>SUIT 101435/2017</u>	Bhakti Vijay Bhate Versus Sanman Shree Co-op. Hsg. Soc. Ltd.	M/s.Raj Legal
12)	<u>SUIT 100807/2018</u>	SR2 Fashions Versus 1. Stitchkraft Apparels 2. Mr. Ravindranath Kundlik Sukale 3. Mrs. Rajshree Ravindranath Sukale	Shri S. S. Shukla
13)	<u>SUIT 101666/2018</u>	Nahar Builders Ltd Versus 1. Mr. Mukul Rajender Oberoi 2. Deutsche Bank	FF and Associates
NM ORDERS			
14)	<u>SUIT 100663/2012</u>	DEEPAK S. NEGANDHI Versus ASHISH D. PAREKH AND ANR.	KHAN JAVED AKTHAR Navdeep Vora and Asso
15)	<u>NOTICE OF MOTION 103915/2018</u>	Deepak Shmji Negandhi Versus Ashish Dinesh Parekh And Anr	Adv Navdeep Vora And Associates
CH/S ORDERS			
16)	<u>SUIT 107495/1983</u>	Rashna Ratan Surveyour Versus Westcoast Builders Private Limited Company	Ms Duraiya S Retiwala
17)	<u>CHAMBER SUMMONS 101597/2019</u>	Ms.Rashna Ratan Surveyour and Anr. Versus Westcoast Builders Pvt. Ltd. and Anr.	Adv. M/s. Hooseini Doctor and Co.

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 27-11-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>REVIEW PETITION 100012/2017</u>	Rayomand Burzor Joshi Versus 1.Shri. Dara Ratansha Zaiwalla 2.Shri. Dara Dinsha Vania 3.Shri. Rust	Ms. M.M. Kadam
2)	<u>EXECUTION APPLN 100527/2017</u>	RAMESH T. SONAWANE AND ORS FOUR Versus SMT. SULOCHANA G. HOTKAR AND ANR ONE	B.S. PATIL
EX-PARTE JUDGEMENT			
3)	<u>SUIT 101646/2019</u>	Ms.Kores India Ltd. Versus Ms. GMP Technical Solutions Pvt. Ltd.	Mohankumar K.
ARGUMENTS			
4)	<u>SUIT 100087/2018</u>	M/s. Synapse Versus 1. M/s. Hansa Decor Pvt. Ltd. 2. Tata Housing Development Company	L.C. Tolat and Co.
5)	<u>SUIT 100351/2017</u>	Indian Overseas Bank Versus 1.Mr. Anant G. Gharat 2.Mr. Ajay K. Thakur 3.Mr. Sanjay D. Salunke	Sai Consultancy Services
6)	<u>SUIT 100372/2017</u>	Mr. Mohammed Hanif Nagaria Versus 1.Mr. Noor Mohammed Todpala 2.Mr. Salman Noor Mohammed Topala 3.Mr.Sufiyan Noor Mohammed Topala	S.K.Pise and Associates
FRAMING ISSUES			
7)	<u>SUIT 100520/2016</u>	Pradeepkumar Birendra Das Versus Shri. Mandar Anil Mulye	Ramesh D. Kamble and G.H. Khan
8)	<u>SUIT 100536/2016</u>	Shailesh Chunilal Vora Versus	Vidita S. Bhalekar

Sr No	Cases	Party Name	Advocate Name
		State Bank of India	
9)	<u>SUIT 101613/2016</u>	Mrs. Rupal Ashish Ganatra Versus Mr. Viraj Rajan Chodankar	Kamlesh More
10)	<u>SUIT 101667/2018</u>	Nahar Builders Ltd Versus 1.Ms. Madhurima Mukherjee 2.HDFC Bank Ltd	FF and Associates
11)	<u>SUIT 101827/2018</u>	Nahar Builders Ltd Versus 1. Sachin Seth 2. HDFC Bank Ltd	FF and Associates
12)	<u>SUIT 101828/2018</u>	Nahar Builders Ltd Versus 1. Bhowmik Shravanti 2. HDFC Bank Ltd	FF and Associates
NM ORDERS			
13)	<u>NOTICE OF MOTION 102159/2019</u>	Ram Shankar Gupta Versus MHADA And Anr	Adv Prakash G. Lad
14)	<u>EXECUTION APPLN 100227/2019</u>	Ram Shankar Gupta Versus The Maharashtra Housing and Area Development Authority and anr.	Amardev J. Uniyal
15)	<u>SUIT 102076/2019</u>	Kaved Steel Products Pvt. Ltd. Versus Bank of Baroda	NDB Law
16)	<u>NOTICE OF MOTION 103078/2019</u>	Kaved Steel Products Pvt. Ltd. Versus Bank of Baroda And Ors	NDB Law